

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28192/2024 BLAPL/9882/2024	RANJIT KUMAR BHAINSA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KHATIGUDA /116 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001160/2024
2	D-BLAPL/29126/2024 BLAPL/9883/2024	PABANA @ PRABHAKAR SAHU @ PABANA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000383/2024
3	D-BLAPL/28523/2024 BLAPL/9884/2024	MITHUN @ PRASANTA MUKHI VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /154 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000240/2024
4	D-BLAPL/29123/2024 BLAPL/9885/2024	JURIA @ RAJENDRA SAHU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /252 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000383/2024
5	D-BLAPL/29118/2024 BLAPL/9886/2024	JAGANNATH HARIJAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000534/2024
6	D-BLAPL/28629/2024 BLAPL/9887/2024	ESWAR NIRIKI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIAK VS	CHITRAKONDA /135 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000155/2023
7	D-BLAPL/29110/2024 BLAPL/9888/2024	DILLIP KUMAR SENAPATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000016/2024
8	D-BLAPL/28657/2024 BLAPL/9889/2024	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SWATIREKHA JENA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0001590/2024
9	D-BLAPL/29100/2024 BLAPL/9890/2024	RAJENDRA BADHEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000004/2024
10	D-BLAPL/29084/2024 BLAPL/9891/2024	RANIA @ PRUTHIV @ PRUTHIVIRAJ SAMANTRAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000892/2024
11	D-BLAPL/28866/2024 BLAPL/9892/2024	ARUN MAHTO @ ARUN MAHAT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000114/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/29083/2024 BLAPL/9893/2024	NIRMAL ROUT VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000892/2024
13	D-BLAPL/29055/2024 BLAPL/9894/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	JENAPUR /259 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001821/2024
14	D-BLAPL/29077/2024 BLAPL/9895/2024	JYOTIRAM PADHURIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /38 /2020 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000013/2021
15	D-BLAPL/29089/2024 BLAPL/9896/2024	BINAYA BAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /2 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000005/2023
16	D-BLAPL/29072/2024 BLAPL/9897/2024	SONU KUMAR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	G.R.P.S.,SAMBALPUR /126 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000117/2024
17	D-BLAPL/29063/2024 BLAPL/9898/2024	KRUSHNA DALAI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MACHHKUND /21 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000087/2024
18	D-BLAPL/29142/2024 BLAPL/9899/2024	ANANTA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /44 /2022 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000016/2022
19	D-BLAPL/29145/2024 BLAPL/9900/2024	KAILASH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /233 /2024 J.M.F.C.,SINAPALI(Nuapada ) CT/0000231/2024
20	D-BLAPL/28628/2024 BLAPL/9901/2024	SUNIL KUMAR DAS @ PAPU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000091/2024
21	D-BLAPL/29114/2024 BLAPL/9902/2024	SILU NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /261 /2022 ASST.SESION JUDGE, KHANDAPADA ST/0000175/2023
22	D-BLAPL/28709/2024 BLAPL/9903/2024	CHHOTU MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /209 /2024 A.D.J.,NAWAPARA(Nuapada ) Sa/0000038/2024
23	D-BLAPL/29060/2024	RAJ KUMAR SAHOO	MANOJ KUMAR PANDA	BARBIL /227 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9904/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000074/2024
24	D-BLAPL/29004/2024 BLAPL/9905/2024	SIBA PRASAD JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /204 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001028/2024
25	D-BLAPL/28224/2024 BLAPL/9906/2024	SK. ABDUL TASLIM @ SIBAJI VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2023
26	D-BLAPL/29008/2024 BLAPL/9907/2024	BABULA @ SANGRAM BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /657 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001050/2024
27	D-BLAPL/29331/2024 BLAPL/9908/2024	NABA KISHORE MAJHI @ TARUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /3 /2016 ADHOC ADDL. DIST. AND SESSIONS JUDGE Spl/0000005/2016
28	D-BLAPL/29327/2024 BLAPL/9909/2024	CHHABINDRA JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000460/2024
29	D-BLAPL/29011/2024 BLAPL/9910/2024	SIBA PRASAD JENA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /657 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001050/2024
30	D-BLAPL/29053/2024 BLAPL/9911/2024	ANITA SOHANI @ SONKAR VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /172 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000097/2024
31	D-BLAPL/29050/2024 BLAPL/9912/2024	CHHOTELAL PRASAD KANSI @ CHHOTELAL KANSI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /172 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000097/2024
32	D-BLAPL/26357/2024 BLAPL/9913/2024	BISWAMBAR SAHU @ BISHWAMBAR SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000084/2013
33	D-BLAPL/29509/2024 BLAPL/9914/2024	GADU @ PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	SUJATA JENA VS	K.NUAGOAN /56 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000052/2023
34	D-BLAPL/28234/2024 BLAPL/9915/2024	JOGENDRA NAHAK VS	JYOTIRMAYA SAHOO VS	HINJILI /848 /2023 A.D.J.,CHATRAPUR(Ganjam)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

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35	D-BLAPL/29210/2024 BLAPL/9916/2024	STATE OF ODISHA KAZI SAMSUL VS	BHABANI SHANKAR DASPARIDA VS	ST/000013/2024 DHARAKOT PS /230 /2024 J.M.F.C.,ASKA(Ganjam)
36	D-BLAPL/28571/2024 BLAPL/9917/2024	STATE OF ODISHA BABULI DEHURY VS	OM PRAKASH SARAN VS	GR/0001289/2024 GONDIA /12 /2018 A.D.J.,DHENKANAL(Dhenkanal)
37	D-BLAPL/28737/2024 BLAPL/9918/2024	STATE OF ODISHA SAKIR ALAM VS	RAMANI KANTA PATTANAIAK VS	CT/0000100/2024 PLANTSITE /307 /2022 2ND A.D.J.,ROURKELA(Sundargarh)
38	D-BLAPL/29042/2024 BLAPL/9919/2024	STATE OF ODISHA SK. JANU UDDIN VS	KARUNAKAR NAYAK VS	ST/0000017/2023 MARINE PST TALCHUA /35 /2024 J.M.F.C., RAJNAGAR(Kendrapara )
39	D-BLAPL/28999/2024 BLAPL/9920/2024	STATE OF ODISHA LALITA PRADHAN VS	SURYAKANTA DWIBEDI VS	GR/0000135/2024 KUNDHEIGOLA /272 /2022 A.D.J.,DEOGARH(Debagarh )
40	D-BLAPL/28659/2024 BLAPL/9921/2024	STATE OF ODISHA ASHIS BEHERA VS	BIRAJA PRASAD NANDA VS	ST/0000013/2023 PIPLI /239 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
41	D-BLAPL/28899/2024 BLAPL/9922/2024	STATE OF ODISHA ABHINASH MALO VS	RAJIB LOCHAN PATTNAIK VS	ST/0000028/2024 ORKEL /68 /2018 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
42	D-BLAPL/28985/2024 BLAPL/9923/2024	STATE OF ODISHA SURENDRA PRADHAN @BHALU VS	SOUBHAGYA KUMAR DASH VS	TR/0000061/2018 GURANDI /59 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA
43	D-BLAPL/29039/2024 BLAPL/9924/2024	STATE OF ODISHA BABU @ RAMA CHANDRA SAHU VS	KURESH PRASAD DASH VS	GR/0000360/2024 KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack)
44	D-BLAPL/28471/2024 BLAPL/9925/2024	STATE OF ODISHA JAGANNATH ROUL VS	BADAL KUMAR BEHERA VS	ST/0000080/2024 JALESWAR /416 /2024 J.M.F.C.,JALESWAR(Baleshwar)
45	D-BLAPL/28989/2024 BLAPL/9926/2024	STATE OF ODISHA KISHORE PRADHAN VS	SUKANTA KUMAR DALAI VS	CT/0000515/2024 BEGUNIAPADA /163 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE
		STATE OF ODISHA		ST/0000050/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/29496/2024 BLAPL/9927/2024	RABI CHANDA VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	KHALLIKOTE /764 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001736/2024
47	D-BLAPL/29106/2024 BLAPL/9928/2024	LIPUN @ PADMALOCHAN BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	ATHGARH /258 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(CUTTACK) CT/0000623/2023
48	D-BLAPL/28841/2024 BLAPL/9929/2024	RAMA @ RAMESH MADI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	PODIA PS /58 /2024 DISTRICT AND SESSIONS JUDGE,MALAKPORE CT/0000081/2024
49	D-BLAPL/29368/2024 BLAPL/9930/2024	CHANDAN JEE VS STATE OF ODISHA	DEBASHIS MITRA VS	CANTONMENT ROAD /145 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001017/2024
50	D-BLAPL/29522/2024 BLAPL/9931/2024	SUDAM DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /219 /2024 J.M.F.C,TANGI(Khordha ) GR/0000557/2024
51	D-BLAPL/28668/2024 BLAPL/9932/2024	BISHNU CHARAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /333 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000320/2023
52	D-BLAPL/28176/2024 BLAPL/9933/2024	MANMATH KESHARI PATTANAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NANDANKANAN /15 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000115/2024
53	D-BLAPL/29366/2024 BLAPL/9934/2024	BHOLU @ SK SAJAD VS STATE OF ODISHA	DEBASHIS MITRA VS	MANGALA BAG /200 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000575/2024
54	D-BLAPL/29243/2024 BLAPL/9935/2024	NATA @ MD. ARMAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /5 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000011/2024
55	D-BLAPL/29080/2024 BLAPL/9936/2024	BHUBAN SUNA @ BHULTU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BUDEN /105 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000796/2024
56	D-BLAPL/28821/2024 BLAPL/9937/2024	RAMESH @ BALIA SETHY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /276 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002170/2024
57	D-BLAPL/28053/2024	ALOK DIGAL	ANIRUDHA DAS	BHARATPUR PS /94 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9938/2024	VS STATE OF ODISHA	VS	3RD ADJ BHUBANESWAR(Khordha ) TR/0000073/2024
58	D-BLAPL/29087/2024 BLAPL/9939/2024	HARISANKAR BEHERADALAI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	TUMUDIBANDHA /137 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000074/2023
59	D-BLAPL/29259/2024 BLAPL/9940/2024	PRASANTA KUMAR GOUDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	DIGAPAHANDI /145 /2022 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000144/2022
60	D-BLAPL/29097/2024 BLAPL/9941/2024	RAJESH SETHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /375 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000140/2023
61	D-BLAPL/27927/2024 BLAPL/9942/2024	AMAN PANDEY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000098/2024
62	D-BLAPL/29101/2024 BLAPL/9943/2024	RASHMI RANJAN ROUL VS STATE OF ODISHA	MAHES DAS VS	AUL /368 /2023 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000132/2023
63	D-CMP/40940/2024 CMP/1086/2024	PRABHAKAR SAHOO VS SESADEV SAHOO	DARPAHARI DHAL VS	// CIVIL JUDGE (JD),2ND COURT,CUTTAC CS/0000062/2005
64	D-CMP/40967/2024 CMP/1087/2024	THE TRUSTEE, MATRUGRAM SRI ARABINDA ASHRAM TRUST, JAGATSINGHPUR VS DEEPAK BERA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000214/2004
65	D-CMP/40970/2024 CMP/1088/2024	THE TRUSTEE, MATRUGRAM SRI ARABINDA ASHRAM TRUST, JAGATSINGHPUR VS DEBABRATA MANNA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap CS/0000213/2004
66	D-CMP/41215/2024 CMP/1089/2024	B.HARI PATRO VS THE BRANCH MANAGER, STATE BANK OF INDIA, BHANJABIHAR BRANCH, GANJAM	SASMITA NANDA VS	// 2ND ADDL SR.CIVIL JUDGE,GANJAM B CS/0000211/2021
67	D-CMP/37828/2024 CMP/1090/2024	GOURI DWIBEDY VS NAGENDRA KUMARI ACHARYA @ DWIBEDY	SOUMYA SUCHARITA DEO VS	// ADDL. CIVIL JUDGE ( SENIOR DIVISION CS/0000058/2002
68	D-CMP/40462/2024 CMP/1091/2024	GOURIMANI DAS VS	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :27/09/2024**

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69	D-CMP/37540/2024 CMP/1092/2024	ANANDA CHANDRA DAS GIRIJA RANI HOTA VS ERANGULA DIPAS KUMAR SARAB	SUBHENDU KAR VS	CS/0000120/2012 // CIVIL JUDGE (SD),BHANJANAGAR(Gan CS/0000034/2018
70	D-CMP/41390/2024 CMP/1093/2024	PANU BISWAL VS SANKAR BISWAL	ABINASH NAYAK VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000072/2023
71	D-CONTC/38468/2024 CONTC/7058/2024	SARAT KUMAR BEHERA VS PROF.SABITA ACHARYA,VC, UTKAL UNIVERSITY	ADV. VS	// () //
72	D-CONTC/41243/2024 CONTC/7059/2024	DEBASIS PANDA VS ASWATHY S, I.A.S	ADV. VS	// () //
73	D-CONTC/41249/2024 CONTC/7060/2024	SANJEEV KUMAR TRIPATHI VS ASWATHY S, I.A.S	ADV. VS	// () //
74	D-CONTC/38477/2024 CONTC/7061/2024	SAMENDRA BALIARSING VS PROF.SABITA ACHARYA,V.C, UTKAL UNIVERSITY	ADV. VS	// () //
75	D-CONTC/39898/2024 CONTC/7062/2024	GADADHAR MANDAL VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR	PRAVASH CHANDRA JENA VS	// () //
76	D-CONTC/41255/2024 CONTC/7063/2024	MANOJ KUMAR DASH VS ASWATHY S, I.A.S	ADV. VS	// () //
77	D-CONTC/40536/2024 CONTC/7064/2024	CHITTARANJAN TRIPATHY VS GAURAV BHARDWAJ, CHIEF REGIONAL MANAGER,BBSR REGION, INDIAN OVERSEAS BANK	ARNAV BEHERA VS	// () //
78	D-CONTC/40853/2024 CONTC/7065/2024	GOPAL KRISHNA DAS VS ANU GARG,COMMNR. CUM SECY, W.R DEPT.,ODISHA	ADV. VS	// () //
79	D-CONTC/40854/2024 CONTC/7066/2024	RAKESH PRADHAN VS KENDRA KUJURU, OES	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

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80	D-CONTC/41289/2024 CONTC/7067/2024	MAKHANRAY MALI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
81	D-CONTC/41352/2024 CONTC/7068/2024	SADANANDA NAYAK VS ADIKANDA GAMANGO, BEO, GAJAPATI	SARBESWAR BEHERA VS	// 0 //
82	D-CONTC/40902/2024 CONTC/7069/2024	BISHNU CHARAN NAYAK VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
83	D-CONTC/41375/2024 CONTC/7070/2024	NILADRI BIHARI NAYAK VS PURNA CHANDRA SETHI, DEO, MAYURBHANJ	ADV. VS	// 0 //
84	D-CONTC/41376/2024 CONTC/7071/2024	CHANDRASEKHAR SETHI VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
85	D-CONTC/40964/2024 CONTC/7072/2024	AKSHAYA KUMAR DASH VS SUVENDU SUTAR, SUPT. ENGNR. RURAL WORKS DEPT., GANJAM II	TUSAR KUMAR MISHRA VS	// 0 //
86	D-CONTC/41378/2024 CONTC/7073/2024	RABINDRANATH BISOYI VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CONTC/40991/2024 CONTC/7074/2024	NIBEDITA PANIGRAHI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
88	D-CONTC/41177/2024 CONTC/7075/2024	SANA TUBI GRAMA SABHA, KENDRAPARA VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //
89	D-CONTC/41397/2024 CONTC/7076/2024	SAMIR RANJAN PRADHAN VS Y.B.KHURANIA, IPS	ADV. VS	// 0 //
90	D-CONTC/40994/2024 CONTC/7077/2024	SUKESHI TRIPATHY VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
91	D-CONTC/41581/2024	ARUN KUMAR SETHI	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

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	CONTC/7078/2024	VS	VS	0
		BIBHUDUTTA BASANTIA, IAAS, A.G, GSSA		//
92	D-CONTC/41192/2024	JOGIDHANKUD GRAMA SABHA, KENDRAPARA	ADV.	//
	CONTC/7079/2024	VS	VS	0
		SMRUTI RANJAN PRADHAN, IAS		//
93	D-CONTC/41109/2024	NRUSINGH CHARAN BARAL	ADV	//
	CONTC/7080/2024	VS	VS	0
		SASWAT MISHRA,PRINCIPAL SECRETARY FINANCE DEPTT.		//
94	D-CONTC/40996/2024	DIGAPAL THANAPATI	ADV.	//
	CONTC/7081/2024	VS	VS	0
		SHALINI PANDIT, I.A.S,		//
95	D-CONTC/41111/2024	SANTILATA MUNDARY	ADV	//
	CONTC/7082/2024	VS	VS	0
		P RAMASWAMY, REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA		//
96	D-CONTC/41115/2024	JHASKETAN NAIK	ADV.	//
	CONTC/7083/2024	VS	VS	0
		MANOJ SATYAWAN MAHAJAN, IAS		//
97	D-CONTC/41203/2024	MANOJ MANJARI DAS	SHASHI BHUSAN JENA	//
	CONTC/7084/2024	VS	VS	0
		SUSHIL KUMAR LOHANI, IAS		//
98	D-CONTC/41108/2024	MITRABHANU NAIK	ADV	//
	CONTC/7085/2024	VS	VS	0
		P RAMSWAMY,REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA		//
99	D-CONTC/41118/2024	RAJESH BISWAL	ADV.	//
	CONTC/7086/2024	VS	VS	0
		MANOJ SATYAWAN MAHAJAN, IAS		//
100	D-CONTC/41138/2024	KULDIP NAIK	ADV.	//
	CONTC/7087/2024	VS	VS	0
		MANOJ SATYAWAN MAHAJAN, IAS		//
101	D-CONTC/41216/2024	MEENA DEVI PANCH	AMIT PRASAD BOSE	//
	CONTC/7088/2024	VS	VS	0
		ARBINDA KUMAR PADHEE,CHIEF ADMINISTRATOR		//
102	D-CONTC/41218/2024	RANJAN KUMAR PANDA	BIBEKANANDA MAHAPATRA	//
	CONTC/7089/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/38702/2024 CONTC/7090/2024	DEBASIS ROUT, TAHASILDAR, VYASANAGAR HIMANSU KUMAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// // ()
104	D-CONTC/38704/2024 CONTC/7091/2024	AJAMIL BERA VS SHALINI PANDIT, IAS	ADV. VS	// // ()
105	D-CONTC/40245/2024 CONTC/7092/2024	SANTOSH KUMAR SAHOO VS SNIGDHARANI DHAL, SECY.-IN-CHARGE, BDA	ADV. VS	// // ()
106	D-CONTC/41073/2024 CONTC/7093/2024	BINOD BIHARI DASH VS SURESH KUMAR VASHISHTH, IAS	SURYASNATH MOHAPATRA VS	// // ()
107	D-CONTC/41107/2024 CONTC/7094/2024	JOGENDRA NAIK VS P RAMASWAMY, REGIONAL CHIEF CONSERVATOR OF FOREST,ROURKELA	ADV VS	// // ()
108	D-CONTC/37854/2024 CONTC/7095/2024	A.O.CUM DIVISIONAL MANAGER, CANARA BANK, BARIPADA II BRANCH VS DATTARAY BHAUSAHEB SHINDE, COLLECTOR AND D.M,BARIPDA	BIBEKANANDA UDGATA VS	// // ()
109	D-CONTC/37857/2024 CONTC/7096/2024	CHIEF MANAGER, ASSETS RECOVERY MANAGEMENT BRANCH, CANARA BANK,CUTTACK VS NIRANJAN PARIDA, ADM-CUM-DISTRICT REGISTRAR, BALASORE	BIBEKANANDA UDGATA VS	// // ()
110	D-CONTC/37863/2024 CONTC/7097/2024	CHIEF MANAGER, ARM BRANCH, CANARA BANK, CUTTACK VS ASHISH THAKARE, D.M-CUM-COLLECTORATE, BALASORE	ADV. VS	// // ()
111	D-CONTC/34177/2024 CONTC/7098/2024	NARENDRA MALI VS DR. KAMAL LOCHAN MISHRA, IAS	RAJJEET ROY VS	// // ()
112	D-CONTC/35116/2024 CONTC/7099/2024	SADASIBA MISHRA VS SATYABRATA SAHU, I.A.S	ADV. VS	// // ()
113	D-CONTC/35203/2024 CONTC/7100/2024	SABITRI MAHANTA VS DHARMENDRA SATAPATHY, TAHASILDAR, CHAMPUA	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/40510/2024 CONTC/7101/2024	BIJAY KUMAR BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //
115	D-CONTC/40857/2024 CONTC/7102/2024	KASHINATH SWAIN VS ARAVIND AGRAWAL, IAS	KUNAL KUMAR SWAIN VS	// 0 //
116	D-CONTC/40863/2024 CONTC/7103/2024	SANJAYA KUMAR BEHERUK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
117	D-CONTC/40879/2024 CONTC/7104/2024	DAMAYANTI SWAIN VS SARA HEMBRAM, TAHASILDAR, BONTH	ADV. VS	// 0 //
118	D-CONTC/40881/2024 CONTC/7105/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS JITENDRA MURMU, OAS	ADV. VS	// 0 //
119	D-CONTC/41105/2024 CONTC/7106/2024	KESHABA BISWAL VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
120	D-CONTC/41110/2024 CONTC/7107/2024	SANJAY NAIK VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
121	D-CONTC/40236/2024 CONTC/7108/2024	PRASANNA KUMAR MISHRA VS PRADIP KUMAR NAG, DEO, KENDRAPARA	JAGAJIBAN PRADHAN VS	// 0 //
122	D-CONTC/41095/2024 CONTC/7109/2024	BHITESH NAIK VS PRATYUSH DIWAKAR, IPS	ADV. VS	// 0 //
123	D-CONTC/34605/2024 CONTC/7110/2024	LAXMAN KUMAR MAHANTA VS ASWATHY S, IAS	ADV. VS	// 0 //
124	D-CONTC/41440/2024 CONTC/7111/2024	PRATIMA SAHOO VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
125	D-CRLA/29229/2024	BIMAL ROUL	SAROJ KUMAR PADHY	BOLANGIR TOWN /239 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/967/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000038/2023
126	D-CRLA/28353/2024 CRLA/968/2024	SUSAMA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	DASPALLA /102 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000161/2022
127	D-CRLA/28451/2024 CRLA/969/2024	SIKA@CHANDAN MALLICK VS STATE OF ODISHA	PRATIK NAYAK VS	AUL /183 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000076/2020
128	D-CRLLP/26932/2024 CRLLP/46/2024	KESAB BARIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PURI SADAR /45 /2011 ASSISTANT SESSIONS JUDGE,PURI(Puri ST/0000008/2014
129	D-CRLMA/29208/2024 CRLMA/172/2024	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAKA@ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	GUNUPUR /167 /2021 ( ) //
130	D-CRLMC/28514/2024 CRLMC/3732/2024	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	MOHANA /33 /2012 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000004/2012
131	D-CRLMC/28588/2024 CRLMC/3733/2024	RAJESH AGARWAL VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000204/2017
132	D-CRLMC/28590/2024 CRLMC/3734/2024	RAJESH AGARWAL VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000206/2017
133	D-CRLMC/28643/2024 CRLMC/3735/2024	SUSHREE SANGITA PATTNAIK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	RANPUR /182 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000262/2024
134	D-CRLMC/28729/2024 CRLMC/3736/2024	ANANDA @ MANORANJAN SETHI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	PATNA /69 /2016 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000725/2016
135	D-CRLMC/28734/2024 CRLMC/3737/2024	TILARAM BEHERA @ TRILOCHAN BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BODEN /57 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000020/2022
136	D-CRLMC/29017/2024 CRLMC/3738/2024	GOPAL CHANDRA PATRA@GOPAL KRISHNA PATRA VS	BISWA KUMAR MISHRA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/29024/2024 CRLMC/3739/2024	STATE OF ODISHA DEBRAJ MEHER @ DEBARAJ MEHER VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	ST/0000057/2023 SONEPUR /178 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000156/2024
138	D-CRLMC/29035/2024 CRLMC/3740/2024	DURYADHAN PATTNAIK@DURJA@DURJYADHANA PATTNAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /150 /2012 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000055/2024
139	D-CRLMC/29061/2024 CRLMC/3741/2024	KISHAN PRUSTY VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /374 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002302/2023
140	D-CRLMC/29096/2024 CRLMC/3742/2024	RIKKA @ R.SUMATI VS SANDI @ SANDHI VENI	GOPAL KRISHNA BEHERA VS	// S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000001/2024
141	D-CRLMC/25489/2024 CRLMC/3743/2024	K.BRUNDABAN SUBUDHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /18 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000277/2024
142	D-CRLMC/26022/2024 CRLMC/3744/2024	K.GOPAL SUBUDHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /18 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000277/2024
143	D-CRLMC/29108/2024 CRLMC/3745/2024	BISWAJIT RANA VS STATE OF ODISHA	PARSURAM PANDA VS	KANIHA /134 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000743/2023
144	D-CRLMC/29303/2024 CRLMC/3746/2024	JAGANNATH OJHA VS STATE OF ODISHA	PULAKESH MOHANTY VS	MADHUPATNA /275 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000883/2023
145	D-CRLMC/27990/2024 CRLMC/3747/2024	SANTILATA SAHU VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	VIGILANCE PS (BERHAMPUR) /63 /2017 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000046/2017
146	D-CRLMC/20805/2024 CRLMC/3748/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /142 /2023 JMFC, HARABHANGA(Baudh ) CT/0000314/2023
147	D-CRLMC/28583/2024 CRLMC/3749/2024	NIRMAL KUMAR MAHTO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 S.D.J.M.,KORAPUT(Koraput) ICC/0000027/2024



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1338/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/27603/2024 CRLMP/1339/2024	SANTOSH BARIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	ANGUL TOWN /128 /2013 () //
161	D-CRLMP/27630/2024 CRLMP/1340/2024	TANJIMA AKHTARI VS INSPECTOR IN CHRAGE,JAGATPUR P.S.	SUBRATA MISHRA VS	/ /0 () //
162	D-CRLMP/24264/2024 CRLMP/1341/2024	BIMAL KUMAR BIDYADHAR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	barpalli /49 /2024 () //
163	D-CRLMP/28404/2024 CRLMP/1342/2024	BABITA SENAPATI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BADAMBADI /244 /2024 () //
164	D-CRLMP/27677/2024 CRLMP/1343/2024	ROSHAL BHOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANDARIPOKHARI /278 /2023 () //
165	D-CRLMP/28579/2024 CRLMP/1344/2024	PRATAP KESHARI ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PATTAMUNDAI /132 /2024 () //
166	D-CRLMP/27686/2024 CRLMP/1345/2024	ANSUMAN NAIK VS MONALISHA SAHOO	BIBHU PRASAD MOHANTY VS	/ /0 JUDGE FAMILY COURT,ROURKELA(Su CP/0000036/2021
167	D-CRLMP/27860/2024 CRLMP/1346/2024	RAMESH MEHER VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	HEMGIR /253 /2024 () //
168	D-CRLMP/29098/2024 CRLMP/1347/2024	BHAGIRATHI NAYAK VS OFFICE OF THE ECONOMIC OFFENCE WING, BBSR	SUBRATA MISHRA VS	/ /0 () //
169	D-CRLMP/25210/2024 CRLMP/1348/2024	GOBINDA PRASAD AGARWALA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	MADHUPATNA /156 /2023 () //
170	D-CRLMP/26293/2024 CRLMP/1349/2024	SUJATA PATRI VS	NISHIKANT MISHRA VS	GURUDIJHATIA /134 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/26467/2024 CRLMP/1350/2024	STATE OF ODISHA BADAL KUMAR JENA VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 ()
172	D-CRLMP/26469/2024 CRLMP/1351/2024	RABI NARAYAN PATTANAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 ()
173	D-CRLMP/24448/2024 CRLMP/1352/2024	NIRAKAR JENA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// / / ()
174	D-CRLMP/26072/2024 CRLMP/1353/2024	AVINASH KUMAR SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
175	D-CRLMP/29323/2024 CRLMP/1354/2024	MAMINA MALIK VS COMMNR.-CUM-SECY.,HOME DEPT.,KHORDHA	BAIJAYANTI MOHANTY VS	// PATTAMUNDAI RURAL PS /238 /2023 ()
176	D-CRLMP/28205/2024 CRLMP/1355/2024	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 ()
177	D-CRLMP/26832/2024 CRLMP/1356/2024	HARAKRUSHNA MALLICK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// / /0 ()
178	D-CRLMP/28156/2024 CRLMP/1357/2024	SANTILATA NATIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SUKINDA /132 /2024 ()
179	D-CRLREV/26530/2024 CRLREV/552/2024	BISHNUPADA RAUL VS STATE OF ODISHA	DEVI PRASAD DASH VS	// CUTTACK VIGILANCE /55 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack)
180	D-CRLREV/27348/2024 CRLREV/553/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TR/0000046/2016 PHIRINGIA /51 /2023 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI()
181	D-CRLREV/28360/2024 CRLREV/554/2024	PREM DURGA VS STATE OF ODISHA	JNYANANANDA PANDA VS	CRMC/0000006/2024 NARLA /104 /2024 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000007/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLREV/28676/2024 CRLREV/555/2024	PRADIPTA@PRADEEPTA NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR ROAD /26 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur ) CRMC/0000041/2024
183	D-CRLREV/29054/2024 CRLREV/556/2024	AMAR ALI@TAUFIQ VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /922 /2020 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000003/2024
184	D-CRLREV/25578/2024 CRLREV/557/2024	PRIYADARSHINI AMRITA PANDA VS STATE OF ODISHA	BASUDEV PUJARI VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK CRA/0000075/2024
185	D-FAO/39289/2024 FAO/458/2024	THE DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE CO. LTD., BBSR VS PRAMILA BHOI	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000183/2019
186	D-FAO/39282/2024 FAO/459/2024	THE DIVISIONAL MANAGER, T.P. CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR VS SARITA RANA	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000349/2017
187	D-FAO/41499/2024 FAO/460/2024	OLIVA RASHMI DUNGUNG VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000095/2023
188	D-MACA/40189/2024 MACA/997/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO, LTD.,ROURKELA VS MAHENDRA SAHOO	SOMNATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000034/2023
189	D-MACA/36864/2024 MACA/998/2024	THE DIVISIONAL MANGER, ORIENTAL INSURANCE CO. LTD.,ANGUL VS DAMBARUDHAR NAIK	PRASANTA KUMAR MAHALI VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000129/2017
190	D-MACA/40184/2024 MACA/999/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. ROURKELA, VS BICHHI SAHOO	SOMANATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000033/2023
191	D-MATA/41236/2024 MATA/351/2024	IPSITA DAS VS HRUSIKESH BEHERA	DEEPALI MAHAPATRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000094/2022
192	D-MATA/41656/2024 MATA/352/2024	RAJESH @ PURUSOTTAM PUROHIT VS PRAGYAN PARAMITA MISHRA	SURYASNATA MOHAPATRA VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000063/2019
193	D-RPFAM/41419/2024	AMBARISH SARANGI	JAGABANDHU SAHU	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RPFAM/275/2024	VS PRADIPTA PADHI	VS	JUDGE FAMILY COURT, SONEPUR(Sonepur) Crp/0000013/2024
194	D-RPFAM/36478/2024 RPFAM/276/2024	SANJIT KUMAR MAHATO VS MANJU DEVI	U.K.PANDEY VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000074/2022
195	D-RSA/41679/2024 RSA/346/2024	GOBINDA PADHAN VS MANGULU MEHER	KOUSIK ANANDA GURU VS	// DISTRICT AND SESSIONS JUDGE,JHARSHESWAR RFA/0000011/2018
196	D-RSA/41072/2024 RSA/347/2024	BINAPANI MOHANTA VS UMA MOHANTA	ARIJEET MISHRA VS	// ADDL.SESSIONS JUDGE,KARANJIA(Mahe) RFA/0000259/2022
197	D-RVWPET/37532/2024 RVWPET/233/2024	SANATA KUMAR LIMA @ LIMI VS THE MANAGEMENT OF M/S. KJS AHLUWALIA STEEL AND POWER DIVISION,KEONJHAR	PARTHA SARATHI DAS VS	// ( ) //
198	D-STREV/41428/2024 STREV/38/2024	M/S. VEDANTA LTD., JHARSUGUDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// INCOME TAX APPEALATE TRIBUNAL,CUTTACK Sa/0000249/2019
199	D-TRP(C)/41652/2024 TRP(C)/301/2024	MAMITA SAHU VS ROHITA SAHU	SUSHANTA KUMAR JOSHI VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CP/0000039/2024
200	D-TRP(C)/41675/2024 TRP(C)/302/2024	RAJASHREE DASH@PANDA VS JYOTIKANTA PANDA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Tc/0000005/2024
201	D-TRP(C)/41682/2024 TRP(C)/303/2024	SIMA@DEBISHRI BEHERA VS BHARAT CHANDRA SAHOO	SOUBHAGYA SUNDAR DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000138/2020
202	D-TRP(C)/41862/2024 TRP(C)/304/2024	SANGITA SINGH@JHUMA VS MANMATH SINGH@JULU	ANANGA KUMAR OTTA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000339/2023
203	D-TRP(C)/41283/2024 TRP(C)/305/2024	JITAMITRA SWAIN VS GIRIJA NANDA JENA	GOURAV DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000611/2024
204	D-WA/41410/2024 WA/2639/2024	TATA MOTORS FINANCE LTD., BBSR VS	PRAKASH KUMAR MISHRA VS	// ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/30269/2024 WA/2640/2024	LINGARAJ GADANAYAK AMIYA KUMAR TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //
206	D-WA/35528/2024 WA/2641/2024	BRAJA KISHORE SWAIN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
207	D-WA/34163/2024 WA/2642/2024	CHIEF EXECUTIVE OFFICER (TPSODL), CORPORATE OFFICE, KAMAPALLI, COURT VS IPILI VENKATA RAMAN STATE OF ODISHA	<del>BINOD KUMAR MISHRA</del> VS VS	// 0 //
208	D-WA/41303/2024 WA/2643/2024	VS PANCHANAN DALAI CHINMAY RANJAN DASH VS STATE OF ODISHA	SASWAT DAS,A.G.A VS	// 0 //
209	D-WA/36419/2024 WA/2644/2024	VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
210	D-WA/36747/2024 WA/2645/2024	SARATA KUMAR BHANJA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
211	D-WA/40579/2024 WA/2646/2024	STATE OF ODISHA VS BIJAYALAXMI MOHANTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
212	D-WA/41424/2024 WA/2647/2024	STATE OF ODISHA VS BIJAY KUMAR PRADHAN	SANGRAM JENA, A.G.A. VS	// 0 //
213	D-WA/37303/2024 WA/2648/2024	ANIL KUMAR PATEL VS SUSHANTA PATEL	SURYA NARAYAN SATPATHY VS	// 0 //
214	D-WA/40065/2024 WA/2649/2024	SAMBIT KUMAR MAHAKUL VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
215	D-WA/39362/2024 WA/2650/2024	SANJULATA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/41484/2024 WA/2651/2024	STATE OF ODISHA VS GADADHAR JENA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
217	D-WA/41485/2024 WA/2652/2024	STATE OF ODISHA VS RASHMIREKHA MOHANTA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
218	D-WA/40521/2024 WA/2653/2024	ODISHA STAFF SELECTION COMMISSION, BBSR VS RITESH RANJAN ROUT	SANJIB SWAIN VS	// 0 //
219	D-WA/40492/2024 WA/2654/2024	MOHAMMAD SHAFIUL HAQUE VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
220	D-WA/41489/2024 WA/2655/2024	STATE OF ODISHA VS B. AJAYA PATRO	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
221	D-WA/41488/2024 WA/2656/2024	STATE OF ODISHA VS NIHAR KANTA BISWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
222	D-WA/41486/2024 WA/2657/2024	STATE OF ODISHA VS JALADHAR BARIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
223	D-WA/41487/2024 WA/2658/2024	STATE OF ODISHA VS LIPSARANI PARIDA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
224	D-WP(C)/40396/2024 WP(C)/24424/2024	UDAYA KUMAR RATH VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
225	D-WP(C)/40435/2024 WP(C)/24425/2024	SUSHANTA KUMAR RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
226	D-WP(C)/40436/2024 WP(C)/24426/2024	SUKALATA MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
227	D-WP(C)/40455/2024	PRADIP KUMAR NAYAK	PRATAP KESHARI DEO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24427/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39977/2024 WP(C)/24428/2024	REKHARANI DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
229	D-WP(C)/40552/2024 WP(C)/24429/2024	AJAY KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
230	D-WP(C)/40553/2024 WP(C)/24430/2024	SANJAYA KUMAR DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
231	D-WP(C)/40176/2024 WP(C)/24431/2024	SUJATA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
232	D-WP(C)/41025/2024 WP(C)/24432/2024	KRUSHNA PURUSHOTTAM @ KRISHNA PURUSHOTTAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
233	D-WP(C)/38972/2024 WP(C)/24433/2024	HEMSAGAR CHOUDHURY VS THE CHIEF EXECUTIVE DIRECTOR / PROJECT HEAD, NLC INDIA LTD., SAMBALPUR	SAROJ KUMAR MISHRA VS	// 0 //
234	D-WP(C)/40317/2024 WP(C)/24434/2024	BHARATI MOHANTY VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
235	D-WP(C)/41028/2024 WP(C)/24435/2024	RAJAN PRASAD VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
236	D-WP(C)/40443/2024 WP(C)/24436/2024	RASANANDA PATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
237	D-WP(C)/40173/2024 WP(C)/24437/2024	SULOCHANA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
238	D-WP(C)/41033/2024 WP(C)/24438/2024	SHRABANI MOHANTY VS	SAILABALA JENA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41541/2024 WP(C)/24439/2024	STATE OF ODISHA HARA MOHAN MISHRA VS	NIRANJAN BISWAL VS	// // 0
240	D-WP(C)/40794/2024 WP(C)/24440/2024	STATE OF ODISHA PRADEEPTA KISHORE JENA VS	SURYASNATA MOHAPATRA VS	// // 0
241	D-WP(C)/40388/2024 WP(C)/24441/2024	COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR MADAN MOHAN DHAL VS	SWAPNA KUMAR OJHA VS	// // 0
242	D-WP(C)/41035/2024 WP(C)/24442/2024	UNION OF INDIA PALTU BEHERA VS	SAILABALA JENA VS	// // 0
243	D-WP(C)/41451/2024 WP(C)/24443/2024	STATE OF ODISHA SURAJ KUMAR BEHERA VS	RAKESH BEHERA VS	// // 0
244	D-WP(C)/41062/2024 WP(C)/24444/2024	STATE OF ODISHA SUDHANSUSEKHAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/40405/2024 WP(C)/24445/2024	STATE OF ODISHA JUDHISTHIR SAHOO VS	DIPTI RANJAN BHOKTA VS	// // 0
246	D-WP(C)/41069/2024 WP(C)/24446/2024	UTKAL UNIVERSITY AYASKANTA SAMANTA VS	SATYABRATA JENA VS	// // 0
247	D-WP(C)/40860/2024 WP(C)/24447/2024	STATE OF ODISHA ABHIMANYU MOHANTA VS	RAMANATH ACHARYA VS	// // 0
248	D-WP(C)/40483/2024 WP(C)/24448/2024	STATE OF ODISHA PINKY PRADHAN VS	SIDHARTHA MISHRA VS	// // 0
249	D-WP(C)/40175/2024 WP(C)/24449/2024	STATE OF ODISHA JAYANTI JENA VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/40969/2024 WP(C)/24450/2024	PREMALATA PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
251	D-WP(C)/40554/2024 WP(C)/24451/2024	HEMANTA BACHHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/41566/2024 WP(C)/24452/2024	SAROJ ROUT VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
253	D-WP(C)/41076/2024 WP(C)/24453/2024	PRAVATI SAHOO VS SUDHIRA SAHOO	SAGARIKA SAHOO VS	// 0 //
254	D-WP(C)/40597/2024 WP(C)/24454/2024	DIKRESEN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
255	D-WP(C)/40998/2024 WP(C)/24455/2024	DAMAYANTI JENA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
256	D-WP(C)/40632/2024 WP(C)/24456/2024	DR. ANANDA BISWAS VS CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SUBHASISH DAS VS	// 0 //
257	D-WP(C)/41039/2024 WP(C)/24457/2024	ARNAPURNA SAHOO VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR	PRAMOD KUMAR JENA VS	// 0 //
258	D-WP(C)/40633/2024 WP(C)/24458/2024	DR. MAYURI MISHRA VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// 0 //
259	D-WP(C)/41411/2024 WP(C)/24459/2024	BISHNU PRASAD MOHANTY VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
260	D-WP(C)/41070/2024 WP(C)/24460/2024	BANAMALI SASMAL VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
261	D-WP(C)/41091/2024	DAMODAR MURMU	PRADEEP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24461/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41092/2024 WP(C)/24462/2024	MINI PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
263	D-WP(C)/40809/2024 WP(C)/24463/2024	MADHABA MAHALA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
264	D-WP(C)/40812/2024 WP(C)/24464/2024	PITAMBAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
265	D-WP(C)/41075/2024 WP(C)/24465/2024	BASANTA KUMAR SAHOO VS NAYAGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD., NAYAGARH	DINESH KUMAR PANDA VS	// 0 //
266	D-WP(C)/41077/2024 WP(C)/24466/2024	RANJAN KUMAR GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/41178/2024 WP(C)/24467/2024	M/S. SISIRABHA PROPERTIES PVT.LTD., BERHAMPUR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/41182/2024 WP(C)/24468/2024	KRUPASINDHU DASH VS R.T.O., ROURKELA	AMBIKA PRASAD RAY VS	// 0 //
269	D-WP(C)/40515/2024 WP(C)/24469/2024	MURALI SAHU VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
270	D-WP(C)/41246/2024 WP(C)/24470/2024	ARTATRANA KHURDIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/40650/2024 WP(C)/24471/2024	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
272	D-WP(C)/41724/2024 WP(C)/24472/2024	NIRANAJAN NAYAK VS	KANANBALA ROY CHOUDHURY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/41300/2024 WP(C)/24473/2024	STATE OF ODISHA MANINATHA SWAIN VS	DEBASIS TRIPATHY VS	// // 0
274	D-WP(C)/40634/2024 WP(C)/24474/2024	STATE OF ODISHA SUMAN DASH VS	SUBHASISH DAS VS	// // 0
275	D-WP(C)/41483/2024 WP(C)/24475/2024	CENTRAL UNIVERSITY OF ODISHA, KORAPUT BIMBADHAR MALLICK VS	SWAPNIL ROY VS	// // 0
276	D-WP(C)/41757/2024 WP(C)/24476/2024	STATE OF ODISHA JITENDRA TRIPATHY VS	KAMALAKANTA NAYAK VS	// // 0
277	D-WP(C)/40855/2024 WP(C)/24477/2024	ORISSA STATE ROAD TRANSPORT CORPORATION ASHOK KUMAR NAYAK VS	NIHAL RATH VS	// // 0
278	D-WP(C)/41422/2024 WP(C)/24478/2024	STATE OF ODISHA INDRAMANI SAHU VS	SRIKHETRA MISHRA VS	// // 0
279	D-WP(C)/41495/2024 WP(C)/24479/2024	STATE OF ODISHA UMESH PRASAD DEHURI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
280	D-WP(C)/40682/2024 WP(C)/24480/2024	STATE OF ODISHA RADHAASHYAM MALICK VS	RAJKISHORE SWAIN VS	// // 0
281	D-WP(C)/41836/2024 WP(C)/24481/2024	STATE OF ODISHA SONALI GHOSH VS	KANANBALA ROY CHOUDHURY VS	// // 0
282	D-WP(C)/41018/2024 WP(C)/24482/2024	THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR BABULI CHANDRA BARIK VS	DIPTI RANJAN BHOKTA VS	// // 0
283	D-WP(C)/41019/2024 WP(C)/24483/2024	UTKAL UNIVERSITY, BBSR AMULYA PUNAM LAKRA VS	UMAKANTA MISHRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/41807/2024 WP(C)/24484/2024	RAMESWAR BARUI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
285	D-WP(C)/41503/2024 WP(C)/24485/2024	BODHARAM BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
286	D-WP(C)/41393/2024 WP(C)/24486/2024	BANAJA BASINI PALATASINGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
287	D-WP(C)/41444/2024 WP(C)/24487/2024	ABINASH DASH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	D-WP(C)/41459/2024 WP(C)/24488/2024	ACHYUTA KUMAR SWAIN VS THE COLLECTOR, KHURDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
289	D-WP(C)/41531/2024 WP(C)/24489/2024	SANTOSH KUMAR BAGHA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
290	D-WP(C)/40699/2024 WP(C)/24490/2024	SAKHINA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
291	D-WP(C)/35993/2024 WP(C)/24491/2024	SAGARIKA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	D-WP(C)/40791/2024 WP(C)/24492/2024	BIJAYALAXMI BASTIA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
293	D-WP(C)/41389/2024 WP(C)/24493/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
294	D-WP(C)/40792/2024 WP(C)/24494/2024	SUDHAKAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
295	D-WP(C)/41533/2024	SAMALESWARI REGIONAL COOPERATIVE MILK PRODUCERS UNION LTD	SATYASUNDAR KANUNGO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24495/2024	VS	VS	0
		PRESIDING OFFICER THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY		//
296	D-WP(C)/41597/2024	RAJ KUMAR GUPTA	SIDDHARTH PRASAD MISHRA	//
	WP(C)/24496/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/40851/2024	DR. PRASANTA KUMAR SWAIN	PRAJIT KUMAR PRADHAN	//
	WP(C)/24497/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/41609/2024	RAJAN LAKHUA	SIDDHARTH PRASAD MISHRA	//
	WP(C)/24498/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/41617/2024	SANTI PATRA	SIDDHARTH PRASAD MISHRA	//
	WP(C)/24499/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/40921/2024	DURYADHAN BEHERA	LAXMINARAYAN PATEL	//
	WP(C)/24500/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/38428/2024	NIRUPAMA NAIK	KAJAL SAHOO	//
	WP(C)/24501/2024	VS	VS	0
		UNION OF INDIA		//
302	D-WP(C)/36912/2024	BASANTI DAS	KAUSHIK SWAIN	//
	WP(C)/24502/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/40988/2024	DILLIP KUMAR PRADHAN	JAGAMOHAN PATTANAIAK	//
	WP(C)/24503/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/41616/2024	PUSPA EKKA	SIDDHARTH PRASAD MISHRA	//
	WP(C)/24504/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/38303/2024	SRIDHAR MISHRA	MAHESWAR MOHANTY	//
	WP(C)/24505/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/41814/2024	MAA SARALA S.H.G., ANGUL	PRIYA RANJAN SINGH	//
	WP(C)/24506/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/41042/2024 WP(C)/24507/2024	STATE OF ODISHA GHANA SAGARIA VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// // ()
308	D-WP(C)/41591/2024 WP(C)/24508/2024	DUTAMI BURH VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// ()
309	D-WP(C)/41020/2024 WP(C)/24509/2024	BIJAYALAXMI KHUNTIA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// ()
310	D-WP(C)/41253/2024 WP(C)/24510/2024	HARA MOHAN ROUT VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// ()
311	D-WP(C)/41094/2024 WP(C)/24511/2024	GOPAL BARIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// ()
312	D-WP(C)/40844/2024 WP(C)/24512/2024	KABITA SINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
313	D-WP(C)/41044/2024 WP(C)/24513/2024	SOBAN SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// ()
314	D-WP(C)/41299/2024 WP(C)/24514/2024	SURYA BHANU DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
315	D-WP(C)/40838/2024 WP(C)/24515/2024	BIJAY KUMAR MUNDARY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
316	D-WP(C)/41526/2024 WP(C)/24516/2024	SURYAKANTA MOHAPATRA VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER CUTTACK	OM SWARUP VS	// ()
317	D-WP(C)/40793/2024 WP(C)/24517/2024	GHANA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/41386/2024 WP(C)/24518/2024	SABITRI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
319	D-WP(C)/41362/2024 WP(C)/24519/2024	CHINMAYA SAHU VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
320	D-WP(C)/41702/2024 WP(C)/24520/2024	KALAMATIA GRAM PANCHAYAT, JAJPUR VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
321	D-WP(C)/41163/2024 WP(C)/24521/2024	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
322	D-WP(C)/41398/2024 WP(C)/24522/2024	SUJIT KUMAR GHOSH VS STATE BANK OF INDIA, CUTTACK	BANSHIDHAR BAUG VS	// 0 //
323	D-WP(C)/41661/2024 WP(C)/24523/2024	BIBHUTI BHUSAN MALLIK VS STATE OF ODISHA	GOUTAM KUMAR ROURAY VS	// 0 //
324	D-WP(C)/41945/2024 WP(C)/24524/2024	M/S TATA STEEL LIMITED (SPONGE IRON), KEONJHAR VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
325	D-WP(C)/40790/2024 WP(C)/24525/2024	RASMI @ RASMITA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
326	D-WP(C)/41925/2024 WP(C)/24526/2024	B.KALABATI PATRA VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
327	D-WP(C)/41304/2024 WP(C)/24527/2024	CHANDRAMANI KHATOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
328	D-WP(C)/41396/2024 WP(C)/24528/2024	JAGANNATH DEHURY VS STATE OF ORISSA	AMITABH PRADHAN VS	// 0 //
329	D-WP(C)/41168/2024	NARAYAN CHANDRA BEHERA	SIDHESWAR MALLIK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24529/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/41247/2024 WP(C)/24530/2024	ANJAN KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
331	D-WP(C)/39045/2024 WP(C)/24531/2024	SUBODH KUMAR MOHANTY VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// 0 //
332	D-WP(C)/40837/2024 WP(C)/24532/2024	RASHMITA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
333	D-WP(C)/41251/2024 WP(C)/24533/2024	AKSHAYA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
334	D-WP(C)/39709/2024 WP(C)/24534/2024	BIJAYA KUMAR LENKA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
335	D-WP(C)/41341/2024 WP(C)/24535/2024	SUSIL KUMAR INSTITUTE OF MEDICAL SCIENCE, BALASORE VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
336	D-WP(C)/41519/2024 WP(C)/24536/2024	SHANTI SCHOOL OF NURSING AND RESEARCH CENTRE, BALESWAR VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
337	D-WP(C)/39960/2024 WP(C)/24537/2024	MANORANJAN JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
338	D-WP(C)/41800/2024 WP(C)/24538/2024	ARPITA SAMAL VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
339	D-WP(C)/41038/2024 WP(C)/24539/2024	CHANDRASEKHAR ACHARYA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
340	D-WP(C)/36830/2024 WP(C)/24540/2024	PRABODHANANDA DAS VS	JAGAJIBAN PRADHAN VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/41603/2024 WP(C)/24541/2024	SRI RADHAKANTA MATH BIJE MARSHELIN SURIN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// // ()
342	D-WP(C)/40667/2024 WP(C)/24542/2024	SUDARSAN DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //
343	D-WP(C)/41784/2024 WP(C)/24543/2024	DR.SUMEET KUMAR MUND VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //
344	D-WP(C)/40635/2024 WP(C)/24544/2024	AKSHYA KUMAR BHOI VS CENTRAL UNIVERSITY OF ODISHA, SUNABEDA	SUBHASISH DAS VS	// () //
345	D-WP(C)/41897/2024 WP(C)/24545/2024	LAXMIDHAR JENA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
346	D-WP(C)/41434/2024 WP(C)/24546/2024	CARMEL CONVENT SCHOOL (SR. SECTION), GANJAM VS EXECUTIVE ENGINEER (ELECTRICAL), TPSODL, GANJAM	KAIBALYA PANDA VS	// () //
347	D-WP(C)/40807/2024 WP(C)/24547/2024	DEBAPRIYA BIBEKANANDA PRADHAN VS UNION OF INDIA	RAMAKANTA DAS VS	// () //
348	D-WP(C)/41568/2024 WP(C)/24548/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
349	D-WP(C)/41913/2024 WP(C)/24549/2024	SAHID LAXMAN NAYAK CHARITABLE TRUST, KORAPUT VS JAGU NAYAK	PRASANTA KUMAR NANDA VS	// () //
350	D-WP(C)/37955/2024 WP(C)/24550/2024	JALANDHAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
351	D-WP(C)/40849/2024 WP(C)/24551/2024	CHITRASEN PATRA VS EMPLOYEES PROVIDENT FUND ORGANISATION	BIDYALOK MOHAPATRA VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/41412/2024 WP(C)/24552/2024	BANITA LATA SAHOO VS ADDL.COMMNR, CONSOLIDATION AND SETTLEMENT, KENDRAPARA	PRAVAT RANJAN SUTAR VS	// 0 //
353	D-WP(C)/41700/2024 WP(C)/24553/2024	NETAJI COLLEGE OF NURSING VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
354	D-WP(C)/37956/2024 WP(C)/24554/2024	PABITRA KUMAR GARNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	D-WP(C)/41902/2024 WP(C)/24555/2024	PABITRA MATIA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
356	D-WP(C)/40103/2024 WP(C)/24556/2024	GOBARDHAN SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
357	D-WP(C)/40668/2024 WP(C)/24557/2024	ARATA BANDHU JENA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
358	D-WP(C)/41056/2024 WP(C)/24558/2024	PRADIPTA MOHAN MISHRA VS STATE OF ODISHA	MANASH RANJAN DASH VS	// 0 //
359	D-WP(C)/40551/2024 WP(C)/24559/2024	DEEPUN KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
360	D-WP(C)/42054/2024 WP(C)/24560/2024	KISUN HANSDAH VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
361	D-WPCRL/28163/2024 WPCRL/121/2024	BILASINI SANDHA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 0 //
362	D-ABLAPL/27670/2024 ABLAPL/10833/2024	FARDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 0 //
363	D-ABLAPL/28538/2024	BIJAYA PARIDA @ PANDU	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /178 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10834/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/29395/2024 ABLAPL/10835/2024	SAJANI PARIDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /763 /2024 () //
365	D-ABLAPL/28669/2024 ABLAPL/10836/2024	SEKH ASAPHAR @ SK. ASAPHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /192 /2024 () //
366	D-ABLAPL/28776/2024 ABLAPL/10837/2024	PRASANTA KUMAR KALAS @ PRASANTA KALAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /174 /2024 () //
367	D-ABLAPL/29256/2024 ABLAPL/10838/2024	PRABHATI PRADHAN @ PRAVATI @ PRABHATI SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /279 /2024 () //
368	D-ABLAPL/28851/2024 ABLAPL/10839/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /68 /2024 () //
369	D-ABLAPL/29265/2024 ABLAPL/10840/2024	BINOD KUMAR GUPTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /227 /2024 () //
370	D-ABLAPL/29269/2024 ABLAPL/10841/2024	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KATARBAGA /112 /2024 () //
371	D-ABLAPL/28913/2024 ABLAPL/10842/2024	LANKA MOHAN RANGA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /278 /2024 () //
372	D-ABLAPL/29305/2024 ABLAPL/10843/2024	MANGULU MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /146 /2020 () //
373	D-ABLAPL/28914/2024 ABLAPL/10844/2024	JANAKI BAG @ JANAKIRAM BAG VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARGARH /352 /2024 () //
374	D-ABLAPL/29337/2024 ABLAPL/10845/2024	SK.ABDULLAH VS	ABINASH ROURAY VS	ANGUL TOWN /734 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/28437/2024 ABLAPL/10846/2024	STATE OF ODISHA LAKI @ SANTOSH PATRA VS	CHEERA RANJAN SATAPATHY VS	// NEMALO /134 /2024 ()
376	D-ABLAPL/28727/2024 ABLAPL/10847/2024	STATE OF ODISHA BAISHNAB CHARAN OJHA VS	SURYAKANTA DWIBEDI VS	// BYREE /197 /2023 ()
377	D-ABLAPL/29226/2024 ABLAPL/10848/2024	STATE OF ODISHA TAHIR KHAN VS	KHAN MAHMOODUL HASAN NIAMATI VS	// INDUSTRIAL ESTATE PS /192 /2024 ()
378	D-ABLAPL/28848/2024 ABLAPL/10849/2024	STATE OF ODISHA SUBHAMJIT KARAN VS	SAROJ KUMAR DASH VS	// KUAKHIA /217 /2024 ()
379	D-ABLAPL/28850/2024 ABLAPL/10850/2024	STATE OF ODISHA SUBHAMJIT KARAN VS	SAROJ KUMAR DASH VS	// KUAKHIA /134 /2024 ()
380	D-ABLAPL/29298/2024 ABLAPL/10851/2024	STATE OF ODISHA NACHIKETA PARIDA VS	JUGALA KISHORE PANDA VS	// PARJANG /398 /2024 ()
381	D-ABLAPL/28852/2024 ABLAPL/10852/2024	STATE OF ODISHA SUBHAMJIT KARAN VS	SAROJ KUMAR DASH VS	// KUAKHIA /214 /2024 ()
382	D-ABLAPL/29300/2024 ABLAPL/10853/2024	STATE OF ODISHA SRIKANTA MANDAL VS	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /47 /2023 ()
383	D-ABLAPL/28853/2024 ABLAPL/10854/2024	STATE OF ODISHA AJAYA KUMAR MOHANTY VS	SAROJ KUMAR DASH VS	// KHURDA MODEL /328 /2024 ()
384	D-ABLAPL/29308/2024 ABLAPL/10855/2024	STATE OF ODISHA GHANASHYAM ROUT @ MANGULI VS	KHAGESWAR BEHERA VS	// KUAKHIA /23 /2018 ()
385	D-ABLAPL/28856/2024 ABLAPL/10856/2024	STATE OF ODISHA ANIL KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// NIRAKARPUR /217 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/28867/2024 ABLAPL/10857/2024	ARATI MANDAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADAGODA P.S. /616 /2024 () //
387	D-ABLAPL/29315/2024 ABLAPL/10858/2024	SANTOSH SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /376 /2024 () //
388	D-ABLAPL/28896/2024 ABLAPL/10859/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	TALASARI MARINE /84 /2024 () //
389	D-ABLAPL/29318/2024 ABLAPL/10860/2024	DIPTIRANJAN MAHAPATRA VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	/ /0 () //
390	D-ABLAPL/28906/2024 ABLAPL/10861/2024	SK.ARFAN @ SEK. ARFAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //
391	D-ABLAPL/29324/2024 ABLAPL/10862/2024	RAMACHANDRA PADHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHANDRAPUR /74 /2024 () //
392	D-ABLAPL/28997/2024 ABLAPL/10863/2024	BAIKUNTHA ROUTHAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /102 /2024 () //
393	D-ABLAPL/29354/2024 ABLAPL/10864/2024	SRIDHAR SETHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PATTAMUNDAI /211 /2024 () //
394	D-ABLAPL/29102/2024 ABLAPL/10865/2024	SARFARAZ KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHARABEL NAGAR P.S. /415 /2024 () //
395	D-ABLAPL/29355/2024 ABLAPL/10866/2024	SAGARAM KALLAR @ SAGRAMA KALLAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /251 /2024 () //
396	D-ABLAPL/29270/2024 ABLAPL/10867/2024	DAKTAR @ DAKTOR BEHERA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /79 /2024 () //
397	D-ABLAPL/29162/2024	JAYRAM HANSDAH	PABITRA KUMAR NAYAK	RAIRANGPUR (RURAL) /96 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10868/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/29182/2024 ABLAPL/10869/2024	DHARMENDRA JENA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /382 /2024 () //
399	D-ABLAPL/29205/2024 ABLAPL/10870/2024	JOGESWAR KAMPA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /183 /2024 () //
400	D-ABLAPL/29222/2024 ABLAPL/10871/2024	SANJAY BARIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KHALLIKOTE /68 /2017 () //
401	D-ABLAPL/29361/2024 ABLAPL/10872/2024	HARERAM MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KRUSHNA PRASAD /248 /2024 () //
402	D-ABLAPL/29363/2024 ABLAPL/10873/2024	DEEPAK KU MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BADSAHI /249 /2024 () //
403	D-ABLAPL/29292/2024 ABLAPL/10874/2024	KRUSHNA DAS VS STATE OF ODISHA	SOMANATH SATAPATHY VS	KHANDAGIRI P.S. /617 /2024 () //
404	D-ABLAPL/29369/2024 ABLAPL/10875/2024	BHAGYA PRAKASH MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /364 /2024 () //
405	D-ABLAPL/29398/2024 ABLAPL/10876/2024	SUGAT SUPARBA @ SAMEER LUHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /148 /2024 () //
406	D-ABLAPL/29373/2024 ABLAPL/10877/2024	CHANDAN KUMAR MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
407	D-ABLAPL/27496/2024 ABLAPL/10878/2024	NIRANJAN DASH VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /307 /2024 () //
408	D-ABLAPL/29005/2024 ABLAPL/10879/2024	HEMANTA PARIDA VS	SURYAKANTA DWIBEDI VS	BALIAPAL /174 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/29375/2024 ABLAPL/10880/2024	STATE OF ODISHA KAMAL LOCHAN SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
410	D-ABLAPL/29007/2024 ABLAPL/10881/2024	JOGESWAR MEHER @ JOGESH MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	2(A)CC/0000078/2024 CYBER CRIME AND ECONOMIC OFFEN ( ) //
411	D-ABLAPL/29377/2024 ABLAPL/10882/2024	RAHUL DIABAG @ SONU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJPUR /207 /2024 ( ) //
412	D-ABLAPL/29330/2024 ABLAPL/10883/2024	JITEN PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /317 /2024 ( ) //
413	D-ABLAPL/29380/2024 ABLAPL/10884/2024	SUNIL SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /224 /2024 ( ) //
414	D-ABLAPL/25520/2024 ABLAPL/10885/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHHENDIPADA /386 /2023 ( ) //
415	D-ABLAPL/29384/2024 ABLAPL/10886/2024	ABHISEK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /243 /2024 ( ) //
416	D-ABLAPL/29391/2024 ABLAPL/10887/2024	RAJAKISOR MISHRA @ RAJAKESHORE MISHRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BRAMHA BARADA /153 /2024 ( ) //
417	D-ABLAPL/27286/2024 ABLAPL/10888/2024	HIROD BAGH VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	DASMANTAPUR /126 /2024 ( ) //
418	D-ABLAPL/29240/2024 ABLAPL/10889/2024	PUSHPALATA @ PUSPALATA SINGH SAMANTA VS STATE OF ODISHA	SURYAKANTA DASH VS	SUKINDA /328 /2024 ( ) //
419	D-ABLAPL/29340/2024 ABLAPL/10890/2024	BACHHAN BHOI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDANPUR /169 /2018 ( ) //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/29056/2024 ABLAPL/10891/2024	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	MAHILA PS SAMBALPUR /67 /2024 () //
421	D-ABLAPL/29357/2024 ABLAPL/10892/2024	BABULI CHARAN PADHIHARI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADAGODA P.S. /194 /2024 () //
422	D-ABLAPL/29344/2024 ABLAPL/10893/2024	SASMITA @ AJODHYA BEHURA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /317 /2024 () //
423	D-ABLAPL/29393/2024 ABLAPL/10894/2024	SANTOSH KUMAR BEHERA @ BABUNA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /238 /2022 () //
424	D-ABLAPL/29345/2024 ABLAPL/10895/2024	SK. ABDUL JABAR @ SK. KAMBLU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /78 /2024 () //
425	D-ABLAPL/29348/2024 ABLAPL/10896/2024	KANHA SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	AUL /550 /2024 () //
426	D-ABLAPL/28822/2024 ABLAPL/10897/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /338 /2024 () //
427	D-ABLAPL/29422/2024 ABLAPL/10898/2024	AJAYA KUMAR CHUDI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /178 /2024 () //
428	D-ABLAPL/28830/2024 ABLAPL/10899/2024	DEBASHIS BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /465 /2024 () //
429	D-ABLAPL/29402/2024 ABLAPL/10900/2024	HASRAT ALLI KHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	INDUSTRIAL ESTATE PS /192 /2024 () //
430	D-ABLAPL/29408/2024 ABLAPL/10901/2024	KANHA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000179/2021
431	D-ABLAPL/29411/2024	AKASH MIRDHA	AMITABH PRADHAN	SAMBALPUR SADAR /196 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10902/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29415/2024 ABLAPL/10903/2024	PRASANTA KUMAR BENIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SESHKHAL /98 /2024 () //
433	D-ABLAPL/29404/2024 ABLAPL/10904/2024	NIRAKAR PRADHAN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	NCB BHUBANESWAR /2 /2024 () //
434	D-ABLAPL/29418/2024 ABLAPL/10905/2024	PRASANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /12 /2024 () //
435	D-ABLAPL/29424/2024 ABLAPL/10906/2024	JHADESWAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	BHOGRAI /384 /2024 () //
436	D-ABLAPL/29406/2024 ABLAPL/10907/2024	AMITA SWAIN VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /456 /2024 () //
437	D-ABLAPL/29453/2024 ABLAPL/10908/2024	MADAN GHANEI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /765 /2024 () //
438	D-ABLAPL/29465/2024 ABLAPL/10909/2024	NIRANJAN JENA VS STATE OF ODISHA	RONAK KUMAR ROUT VS	BHANDARIPOKHARI /380 /2024 () //
439	D-ABLAPL/29258/2024 ABLAPL/10910/2024	PRAFULLA PATRA VS STATE OF ODISHA	MANOJ VERMA VS	THELKOLOI PS /263 /2024 () //
440	D-ABLAPL/29467/2024 ABLAPL/10911/2024	PHANINDRA KUMAR DAS @ RUNU DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /183 /2024 () //
441	D-ABLAPL/29477/2024 ABLAPL/10912/2024	RAJA REDDY VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NAYAPALLI P.S. /531 /2024 () //
442	D-ABLAPL/29452/2024 ABLAPL/10913/2024	SURANCHI BEHERA VS	HEMANTA KUMAR MOHANTA VS	KHUNTA /284 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/29478/2024 ABLAPL/10914/2024	STATE OF ODISHA GIRISH MOHANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BAISINGA /142 /2023 () //
444	D-ABLAPL/29524/2024 ABLAPL/10915/2024	SK.SAMIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
445	D-ABLAPL/29514/2024 ABLAPL/10916/2024	KAILAS CHANDRA ROUT @ BABU ROUT @ KAILASH CHANDRA ROUT VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHAULIAGANJA /252 /2024 () //
446	D-ABLAPL/29105/2024 ABLAPL/10917/2024	IRFAN KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHARABEL NAGAR P.S. /415 /2024 () //
447	D-ABLAPL/29519/2024 ABLAPL/10918/2024	RASHMI RANJAN SAHOO @ RASHMI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /545 /2024 () //
448	D-ABLAPL/29180/2024 ABLAPL/10919/2024	SASHIKANTA ACHARYA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALASORE SADAR /349 /2024 () //
449	D-ABLAPL/29232/2024 ABLAPL/10920/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /477 /2024 () //
450	D-ABLAPL/29372/2024 ABLAPL/10921/2024	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	LIPSA MOHANTY VS	GHASIPURA /318 /2024 () //
451	D-ABLAPL/29434/2024 ABLAPL/10922/2024	MD. ARIF HUSSAIN @ HUSSAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /29 /2024 () //
452	D-ABLAPL/29492/2024 ABLAPL/10923/2024	BINODINI MANDHATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /379 /2021 () //
453	D-ABLAPL/27728/2024 ABLAPL/10924/2024	SUSHAMA MUDULI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /63 /2020 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/29494/2024 ABLAPL/10925/2024	SAMIR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /430 /2024 () //
455	D-ABLAPL/29262/2024 ABLAPL/10926/2024	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /194 /2018 () //
456	D-ABLAPL/29499/2024 ABLAPL/10927/2024	CHERUKU DAYANAND VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	THELKOLOI PS /264 /2024 () //
457	D-ABLAPL/29294/2024 ABLAPL/10928/2024	NAMITA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /477 /2024 () //
458	D-ABLAPL/29347/2024 ABLAPL/10929/2024	SUMIT @SUMIT KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /477 /2024 () //
459	D-ABLAPL/29506/2024 ABLAPL/10930/2024	MITARANI MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BASUDEVPUR /718 /2024 () //